NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 860/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES:

1

Manish Chhaganlal Doshi

V/s.

Boltmaster (India) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 1 & BP Code 2016.

[Fou Respondens)

S. No. NAME DESIGNATION SIGNATURE I han Priyanka Mishra Advocade 2. Adv. Purnata Ranjan Advocatd

du Submitting Bank Statement & Farm No. II L Sextlement talks are in Progress, By consent we are taking 14/12/2017.

ORDER T.C.P. No. 860/I&BP/NCLT/MB/MAH/2017

1. Ld. Representatives of both the sides are present.

By consent of both the parties, adjourned to 14th December, 2017. 2.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 24.11.2017

vkr

Sd/-

M.K. Shrawat Member (Judicial)